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B.C.Naik Vrs. UOI

Admission Sl. No. 9

O.A. No. 260/00902 of 2015

Order dated: 22.12.2015

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. D.K.Mohanty, Ld. Counsel for the applicant,
and Mr. T.Rath, Ld. Standing Counsel for the Railways, on whom a
copy of this O.A. has already been served.

After hearing in extenso, Mr. Mohanty seeks liberty of this
Tribunal to withdraw this O.A. to file a better application. Prayer is
allowed.

O.A. is disposed of as withdrawn. If no O.A. is filed within
one month then our orders granting liberty will be inoperative.



MEMBER(Admn.)



MEMBER(Judl.)

RK